

In The Central Administrative Tribunal Jaipur Bench, Jaipur

AO/TAMP No. ^{OA} 297/2000

M. L. Bhan Versus U. D. S. S. Co.

Date of Order	Orders
14-1-2002	None present for the applicant- even in the revised list on perusal of ordersheets it appears that none was present for the applicant on 14-10-2001, 4-12-2001 and today when this case was listed for final hearing at the stage of admission. It appears that applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non-prosecution. (H. O. GUPTA) ADMINISTRATIVE MEMBER (S. K. AGARWAL) Judicial Member Copy sent to applicant with 14594 Dated 7/12/02